

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.77/KB//2017 (CP-459/2016)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company Under Section		Superking Electricals Pvt.Ltd. & Ors.  391(2),394		
d.	Amitabh Shukla, Adv. ? Riya Sinha, Advocate		for the applicants	Rije Senhar. 21/09/2017

## ORDER

Ld. Counsel for the petitioners has filed supplementary affidavit annexing the copy of the Board Resolutions and latest audited financial statement of the transferor and transferee companies, which may be taken on record. It appears that Hon'ble Calcutta High Court dispensed with the meeting of the shareholders but no order has been passed regarding dispensing the meeting of the creditors. Petitioner is directed to file the List of Creditors along with the consent of all the creditors of the transferor and transferee companies by next date of hearing.

List the matter on 13/11/2017.

(Jinan K.R.)

Sdf-

Member (J)

Sdf-

(Vijai Pratap Singh) Member (J)